Information note to the press (Press Release No 59 /2014) TELECOM REGULATORY AUTHORTY OF INDIA

Extension of time for receiving comments on draft amendment to the "Standards of Quality of Service (Digital Addressable Cable TV Systems) Regulation, 2012" dated 14.05.2012

New Delhi O5th **September 2014**: The Telecom Regulatory Authority of India (TRAI) released draft amendment regulation namely the "Standards of Quality of Service (Digital Addressable Cable TV Systems) (Amendment) Regulations, 2014" inviting comments of the stakeholders by **08.09.2014**.

- 2. On request of the stakeholders, the last date for receipt of written comments has been extended up to **12.09.2014**. It has also decided that no request for any further extension of time for submission of comments shall be entertained.
- 3. The comments may be sent, preferably in electronic form to Mr. Sunil Kumar Singhal, Advisor (B&CS), Telecom Regulatory Authority of India, on the e-mail: sksinghal@trai.gov.in . For any clarification/ information, Mr. Sunil Kumar Singhal, Advisor (B&CS) may be contacted at Tel. No.: +91-11-23221509, Fax: +91-11-23220442. Comments received will be posted on the website of TRAI (www.trai.gov.in).

(Sudhir Gupta) Secretary, TRAI